

(5)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/235/2016
NAME OF THE PETITIONER(S) : R. Ramesh
NAME OF THE RESPONDENT(S) : Devi Polymers Private Limited & 10 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) R. Venkataveradan
R. Prithviraj Pandian
Chandramouk Prebhakar

Counsel for Respondents
1-6 & 8-11

Counsel for Petitioner

Chandramouk
Prebhakar

2) ROVI RAJAGOPALAN
FOR PREETI MAHAR

COUNSEL FOR PETITIONERS
ORDER

Ravi

Counsels for both the parties are present and submitted that the parties are very near to give final shape to the proposals for the settlement and prayed for time to report the same. At request, time is enlarged. Put up on **04.01.2018 at 10.30 A.M.**

ghk

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MEMBER (JUDICIAL)